

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21th September, 2021

<u>NOTICE</u>

Please take notice that the Bench notified for holding Virtual Court of Chairperson on 22th September, 2021 at 10:30 AM is re-constituted. Composition of the reconstituted Bench shall be as under:

- 1. Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson
- 2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Acting Chairperson -Sd/-

Registrar